

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 7/RP/2014**

Subject : Review of Order dated 19.12.2013 passed by the Commission in Petition No. 263/MP/2012 of SRLDC relating to maintaining and ensuring integrated secured grid operation in Southern Region in terms of regulation 5.2 of IEGC.

Date of hearing : 8.5.2014

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri M. Deena Dayalan, Member  
Shri A.K. Singhal, Member

Petitioner : SLDC, APTRANSCO

Respondents : Southern Regional Load Despatch Centre and others.

Parties present : Shri S. Vallinayagam, Advocate, APTRANSCO  
Shri Y. Balasubramanyam, APTRANSCO  
Shri S. Sai Ram, APTRANSCO  
Shri V. Suresh, SRLDC  
Shri Meka Ramakrishna, SRPC  
Ms. Jyoti Prasad, POSOCO

**Record of Proceedings**

Learned counsel for the petitioner submitted that the average quantum of load relief should be determined on the basis of maximum demand conditions and not in accordance with average demand. Learned counsel for the petitioner referred to reply filed by SRLDC.

2. It was informed by the staff that the reply of SRLDC has not been received. The Commission directed SRLDC to submit its reply, with copy to the petitioner who may file its rejoinder, if any. The Commission directed to list the petition for hearing on 27.5.2014.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**